HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE $3^{\rm RD}$ MARCH, 2020 AT 11.00 A.M.

QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2020-2021.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2020-2021 and reply by the Chief Minister thereon.

III. <u>DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET -2020-2021.</u>

Demand No.1	A MINISTER	to move that a sum not	Budget Estimates
Demand No.1	AWINISTER	exceeding ₹ 87,88,21,000/-for revenue	2020-21
		expenditure be granted to the Governor to	Pages
		defray charges that will come in the course	1-5
		of payment for the year 2020-21 in respect	
		of charges under Demand No. 1- Vidhan	
		Sabha.	
Demand No.2	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demand No.2	AWINISTER	₹ 161,49,00,000/- for revenue expenditure	2020-21
		be granted to the Governor to defray	Pages
		charges that will come in the course of	6-15, 16-20
		payment for the year 2020-21 in respect of	0 15, 10 20
		charges under Demand No. 2- Governor	
		& Council of Ministers.	
Demand No.3	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demand No.5	AWIINISTER	₹ 425,84,56,000/- for revenue expenditure	2020-21
*		and ₹ 15,10,00,000/- for capital	Pages
-		expenditure be granted to the Governor to	114-117,118-132,
		defray charges that will come in the course	217-220,221-246,
		of payment for the year 2020-21 in respect	782-783,
		of charges under Demand No. 3-General	1219-1227, 1265-
		Administration.	1268
Demand No.4	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demand No.4	AWINISTER	₹ 1539,56,13,000/- for revenue	2020-21
		expenditure and ₹ 215,00,00,000/- for	Pages
		capital expenditure be granted to the	54-61,62-67,118-
		Governor to defray charges that will come	132,133-139,221-
		in the course of payment for the year 2020-	246,253-258,656-
		21 in respect of charges under Demand No.	742,753-774,1018-
		4-Revenue.	1024,1112-1116,
		T ALUTUMBU	1219-1227,1235-
			1245,1248-1256,
			1265-1268,1276-
			1277
Demand No.5	A MINISTER	to move that a sum not exceeding	Budget Estimates
Domaila 140.5	1, 1,111,10,11,10	₹ 256,05,98,000/- for revenue expenditure	2020-21
		and ₹ 20,00,00,000/-for capital	Pages
		expenditure be granted to the Governor to	68-71,72-79,83-
		defray charges that will come in the course	87,88-91,1265-1268
		of payment for the year 2020-21 in respect	
		of charges under Demand No. <u>5- Excise &</u>	
		Taxation.	
		I AAAUUU.	

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Demand No.6	A MINISTER	to move that a sum not	
		exceeding ₹ 9994,14,41,000/-for revenue	2020-21
		expenditure and ₹ 10,00,000/- for capital	1 0
		expenditure be granted to the Governor to	92-95,96-113,140-
		defray charges that will come in the course	150,247-252,253-
		of payment for the year 2020-21 in respect	258,656-742,1248-
D1N7	A MOTOTED	of charges under Demand No. 6- Finance.	1256,1265-1268
Demand No. 7	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 42,73,30,000/- for revenue expenditure	2020-21
		and ₹ 309,00,00,000/- for capital	Pages
		expenditure be granted to the Governor to	253-258,1219-
		defray charges that will come in the course	1227,1235-
		of payment for the year 2020-21 in respect of charges under Demand No. 7-Planning	1245,1309-1309
		and Statistics.	
Demand No.8	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demana 110.0	A MINISTER	₹ 1196,84,52,000/- for revenue	2020-21
		expenditure and ₹ 2477,69,00,000/-	Pages
		for capital expenditure be granted to the	199-216,518-521,
		Governor to defray charges that will come	1181-1187,1265-
		in the course of payment for the year 2020-	1268,1269-1271,
		21 in respect of charges under Demand No.	1272-1273,1276-
		8- Buildings & Roads.	1277,1282-1283,
			1284-1285,1286-
			1286,1302-1302,
			1303-1304
Demand No.9	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 17270,83,20,000/- for revenue	2020-21
ř		expenditure and ₹ 1600,00,00,000/- for	Pages
		capital expenditure be granted to the	259-333,1269-1271
		Governor to defray charges that will come	
		in the course of payment for the year 2020-	
		21 in respect of charges under Demand No.	
		9-Education.	
Demand No.10	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 684,04,11,000/- for revenue	2020-21
		expenditure and ₹ 16,00,00,000/- for	Pages
		capital expenditure be granted to the	334-361,1269-1271
		Governor to defray charges that will come	
		in the course of payment for the year 2020-	
		21 in respect of charges under Demand No.	
D 131 44	AMBHOTER	10- Technical Education.	D-1-4 D-1
Demand No.11	A MINISTER	to move that a sum not exceeding	Budget Estimates 2020-21
		₹ 301,17,10,000/- for revenue	
		expenditure and ₹ 130,00,00,000/- for capital expenditure be granted to the	Pages 362-388,
		Governor to defray charges that will come	1269-1271
		in the course of payment for the year	1209-1271
		2020-21 in respect of charges under	
		Demand No. 11- Sports & Youth Welfare.	
Demand No.12	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demand No.12	AWINGILA	₹ 133,10,63,000/- for revenue expenditure	2020-21
		and ₹ 15,00,00,000/- for capital	Pages
		expenditure be granted to the Governor to	389-403,1269-1271
		defray charges that will come in the course	
		of payment for the year 2020-21 in respect	
•		of charges under Demand No. 12- Art &	
·		Culture.	
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	Demand No.13	A MINISTER	to move that a sum not exceeding	g Budget Estimates
			₹ 5567,49,84,780/- for revenu	-
	·		expenditure and ₹ 966,00,00,000/- fo	r Pages
			capital expenditure be granted to th	e 404-489,490-
			Governor to defray charges that will com-	e 500,1265-1268,1272-
			in the course of payment for the year 2020	- 1273
			21 in respect of charges under Demand No	12/3
			13- Health.	·
	Demand No 14	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 122,90,60,000/- for revenue expenditure	
			and ₹ 1450,00,000,000/- for capital	Pages
			expenditure be granted to the Governor to	1 ages
			defray charges that will come in the course	522-557,1278-1278
			of payment for the year 2020-21 in respect	;
			of charges under Demand No. 14 - Urban	
			Development.	!
	Demand No.15	A MINISTER	to move that a sum not exceeding	D. L. D.
			* 4000 00 WC 0001	-
			capital expenditure be granted to the	_
			Governor to defray charges that will come	
			in the course of payment for the year 2020-	557,1265-1268
			21 in respect of charges under Demand No.	
			15- Local Government.	
	Demand No.16	A MINISTER	to move that a sum not exceeding	D 1: (F.:
			₹ 61,86,23,500/- for revenue expenditure	Budget Estimates 2020-21
			the same of the sa	
			and ₹ 5,10,10,000/- for capital expenditure be granted to the Governor to	Pages 611-655,1148-
			defray charges that will come in the course	1165,1265-
			of payment for the year 2020-21 in respect	1268,1284-1285
			of charges under Demand No. <u>16- Labour</u>	1200,1204-1203
	Demand No.17	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 415,02,45,000/- for revenue	2020-21
			expenditure and ₹ 1,00,00,000/- for	Pages
			capital expenditure be granted to the	611-655,1265-
			Governor to defray charges that will come	1268,1284-1285
			in the course of payment for the year 2020-	1200,1204-1203
			21 in respect of charges under Demand	
			No. 17- Employment.	
	Demand No.18	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 713,86,45,000/- for revenue	2020-21
			expenditure and ₹ 124,11,00,000/- for	Pages
ı			capital expenditure be granted to the	611-655,1284-1285
			Governor to defray charges that will come	,1205
			in the course of payment for the year 2020-	
			21 in respect of charges under Demand No.	
			18- Industrial Training.	
Ī	Demand No.19	A MINISTER	to move that a sum not exceeding	Budget Estimates
İ			₹ 515,49,34,000/- for revenue expenditure	2020-21
			· · · · · · · · · · · · · · · · ·	Pages
			expenditure be granted to the Governor to	573-610,1280-1281
1				5.5,1200 1201
			detray charges that will come in the course t	
			defray charges that will come in the course of payment for the year 2020-21 in respect	
			of payment for the year 2020-21 in respect of charges under Demand No. 19- Welfare	

	Demand No.20	A MINHOTER	,	
!	Demand No.20	A MINISTER	to move that a sum not exceeding	- -
}			₹ 7847,03,35,000/- for revenu	
]			expenditure and ₹ 33,92,00,000/- fo	r Pages
!	,		capital expenditure be granted to the	e 656-742,775-
i			Governor to defray charges that will come	
			in the course of payment for the year	
			2020-21 in respect of charges under	
			Demand No. 20- Social Security & Welfare.	
	Demand No.21	A MINISTER		
	2 577100.21	71 MINTOTEK	T	
			₹ 1415,34,16,000/- for revenue expenditure and ₹ 172,02,00,000/- for	
			capital expenditure be granted to the	
			Governor to defray charges that will come	
			in the course of payment for	
			the year 2020-21in respect of charges und	
:	•		er Demand No. 21 -Women &	
			Child Development.	
	Demand No.22	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 164,10,24,000/- for revenue	_
			expenditure be granted to the Governor	Pages
: 	i		to defray charges that will come in the	656-742
			course of payment for the year 2020-21	
			in respect of charges under Demand No.	
			22- Welfare of Ex-servicemen.	
	Demand No.23	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 651,31,80,000/- for revenue	
			expenditure and ₹ 16002,55,41,000/- for	Pages
			capital expenditure be granted to the	
			Governor to defray charges that will come	1247,1248-
			in the course of payment for the year	1256,1288-1288
			2020-21 in respect of charges under	
	Demand No.24	A MINISTER	Demand No. 23-Food & Supplies.	D 1 (F)
	Demand 110,24	AMMUSIEK	to move that a sum not exceeding ₹ 2654,67,97,000/- for revenue	1 -
			₹ 2654,67,97,000/- for revenue expenditure and ₹ 2155,87,00,000/- for	2020-21
			capital expenditure be granted to the	Pages 1062-1100,1101-
			Governor to defray charges that will come	1108,1112-
			in the course of payment for the year	1116,1291-
			2020-21 in respect of charges under	1292,1293-
			Demand No. <u>24-Irrigation.</u>	1294,1295-1296
	Demand No.25	A MINISTER	to move that a sum not exceeding	Budget Estimates
	:		₹ 288,63,53,000/- for revenue	2020-21
			expenditure and ₹ 14,51,00,000/- for	Pages
			capital expenditure be granted to the	186-188,1134-
			Governor to defray charges that will come	1147,1148-
j			in the course of payment for the year	1165,1248-
			2020-21 in respect of charges under	1256,1299-
	D. 127.06	A MINTEGERS	Demand No. <u>25- Industries.</u>	1299,1301-1301
	Demand No.26	A MINISTER	to move that a sum not exceeding	Budget Estimates
			₹ 139,62,00,000/- for revenue	2020-21
			expenditure be granted to the Governor	Pages
			to defray charges that will come in the	1166-1174
			course of payment for the year 2020-21	
			in respect of charges under Demand No.	
Į			26- Mines & Geology.	

Demand No.27	A MINISTER	to move that a sum not exceeding	-
		₹ 3612,62,59,000/- for revenue	
		expenditure and ₹ 10,00,00,000/- for	_
		capital expenditure be granted to the	784-846,847-
		Governor to defray charges that will come	860,963-968,995-
		in the course of payment for the year	997,1109-1111,1286-
		2020-21 in respect of charges under	1286
7		Demand No. 27- Agriculture.	
Demand No.28	A MINISTER	to move that a sum not exceeding	1
		₹ 1137,16,11,000/- for revenue	
		expenditure and ₹ 20,00,00,000/- for	Pages
		capital expenditure be granted to the	861-896,897-
		Governor to defray charges that will come	901,1287-1287
		in the course of payment for the year	
		2020-21 in respect of charges under	
		Demand No. 28- Animal Husbandry &	
Demand No.29	A MINHOTED	Dairy Development.	Dudget Retirector
Demand No.29	A MINISTER	to move that a sum not exceeding ₹ 122,42,00,000/- for revenue	1
		expenditure be granted to the Governor to defray charges that will come in the	Pages 902-916,963-968
		course of payment for the year 2020-21	702-710,703-700
		in respect of charges under Demand No.	
		29- Fisheries.	
Demand No.30	A MINISTER	to move that a sum not exceeding	Budget Estimates
Demand 140.50	AWINISTER	₹ 548,49,57,000/- for revenue	2020-21
		expenditure be granted to the Governor	Pages
		to defray charges that will come in the	847-860,917-952
		course of payment for the year 2020-21	017 000,517 552
		in respect of charges under Demand No.	
		30- Forests & Wildlife.	
Demand No.31	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 12,64,30,000/- for revenue	2020-21
		expenditure be granted to the Governor	Pages
		to defray charges that will come in the	1206-1218
		course of payment for the year 2020-21	
		in respect of charges under Demand No.	
		31- Ecology & Environment.	
Demand No.32	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 5973,60,20,000/- for revenue	2020-21
		expenditure and ₹ 327,00,00,000/- for	Pages
		capital expenditure be granted to the	998-1010,1011-1017,
		Governor to defray charges that will come	1025-1059,1060-
		in the course of payment for the year	1061,1257-1262,
		2020-21 in respect of charges under	1290-1290
		Demand No. 32- Rural and Community	
		<u>Development.</u>	
Demand No.33	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 506,89,30,000/- for revenue	2020-21
		expenditure and ₹ 172,49,60,000/- for	Pages
		capital expenditure be granted to the	969-994, 1284-1285,
		Governor to defray charges that will come	1289-1289, 1300-
		in the course of payment for the year	1300
		2020-21 in respect of charges under	
		Demand No. 33- Co-operation.	

Demand No.34 A MINISTER Demand No.35 A MINISTER Demand No.36 A MINISTER Demand No.36 A MINISTER Demand No.37 A MINISTER Demand No.37 A MINISTER Demand No.38 A MINISTER Demand No.39 A MINIST	į	Demand No.34	A MINICEED		
expenditure and ₹ 410,71,00,000 for pages capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2002-21 in respect of charges under capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 34. Transport. Demand No.35 A MINISTER to move that a sum not exceeding ₹ 25,51,10,000 for revenue expenditure and ₹ 25,61,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 35. Transport. Demand No.36 A MINISTER to move that a sum not exceeding ₹ 45,872,10,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 36. Home. Demand No.37 A MINISTER to move that a sum not exceeding ₹ 45,872,10,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 37. Elections. Demand No.38 A MINISTER to move that a sum not exceeding ₹ 211,76,11,000 for revenue expenditure and ₹ 1500,51,00,000 for revenue expenditure and ₹ 1500,51,00,000 for revenue expenditure and ₹ 1500,51,00,000 for revenue expenditure and ₹ 100,00,000 for revenue expenditure and ₹ 100,000 for revenue expenditure and ₹ 100,00,000 for revenue expenditure and ₹ 100,000 for revenue expenditure and ₹ 100,00		Demarki No.34	A MINISTER	to move that a sum not exceeding	
capital expenditure be granted to the laws in the course of payment for the year 2020-21 in respect of charges under Demand No.35 A MINISTER to move that a sum not exceeding \$\frac{\chi}{\chi}\$ \$\frac{\chi}					
Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under content of the year 2020-21 in respect of charges under 2 55,11,00,000 for revenue expenditure and ₹ 34,10,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 35-Tourism. Demand No.36 A MINISTER to move that a sum not exceeding ₹ 5556,75,00,000 for revenue expenditure and ₹ 2550,10,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 36-Home. Demand No.37 A MINISTER to move that a sum not exceeding ₹ 458,721,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 36-Home expenditure and ₹ 1500,51,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 37-Electons. Demand No.38 A MINISTER to move that a sum not exceeding ₹ 2112,76,01,000 for revenue expenditure and ₹ 1500,51,00,000 for 2020-21 in respect of charges under Demand No. 32-Electons. Demand No.39 A MINISTER to move that a sum not exceeding ₹ 206,34,00,000 for revenue expenditure and ₹ 190,01,00,000 for revenue expenditure and ₹ 90,01,00,000 for revenue expenditure expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2020-21 in respect of charges under Demand No. 39-Information & Publicity. Demand No.40 A MINISTER to move that a sum not exceeding ₹ 6710,290,0000 for revenue expenditure and ₹ 785,85,20,000 for Pages 2020-21 in respect of charges under Demand No. 39-Information & Publicity. In respect of charges under Demand No. 30-Information & Publicity. In respect of charges under Demand No. 30-Informat				expenditure and < 410,71,00,000/- for	1 -
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Demand No. 40- Energy & Power.					1298, 1307-1307
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Demand No.41	A MINISTER	to move that a gum not avecading	D. J. A. D. A.
Demand No.41	AMINISTER	to move that a sum not exceeding ₹ 103,46,20,000/- for revenue	_
		₹ 103,46,20,000/- for revenue expenditure be granted to the Governor	
		to defray charges that will come in the	-
		, ,	1148-1105
		course of payment for the year 2020-21	
		in respect of charges under Demand No.	
D. 131 40	A A MD HOWED	41- Electronics & IT.	
Demand No.42	A MINISTER	to move that a sum not exceeding	
		₹ 987,07,66,000/- for revenue	2020-21
		expenditure and ₹ 150,00,00,000/-	_
		capital expenditure be granted to the	1
		Governor to defray charges that will come	1276-1277
		in the course of payment for the year	
		2020-21 in respect of charges under	
		Demand No. 42- Administration of	
		Justice.	
Demand No.43	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 291,66,00,000/- for revenue	2020-21
		expenditure and ₹ 120,00,00,000/-	Pages
		capital expenditure be granted to the	178-185, 1265-1268,
		Governor to defray charges that will come	1276-1277,
		in the course of payment for the year	
		2020-21 in respect of charges under	
		Demand No. 43- Prisons.	
Demand No.44	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 36,26,97,000/- for revenue	2020-21
		expenditure and ₹ 2,00,00,000/- for	Pages
		capital expenditure be granted to the	189-198, 259-333,
		Governor to defray charges that will come	1264-1264
		in the course of payment for the year	
		2020-21 in respect of charges under	
		Demand No. 44- Printing & Stationery.	
Demand No.45	A MINISTER	to move that a sum not exceeding	Budget Estimates
		₹ 1212,51,61,000/- for capital	2020-21
		expenditure be granted to the Governor	Pages
		to defray charges that will come in the	1313-1323
		course of payment for the year 2020-21	
		in respect of charges under Demand No.	
		45- Loans & Advances by State	
,		Government.	

IV. MOTION UNDER RULE 121.

A MINISTER

to move that the provisions of Rules 231, 233, 235 and 266 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the :-

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on Welfare of Scheduled
 Castes, Scheduled Tribes & Backward
 Classes, for the year 2020-2021 be suspended.

ALSO to move:-

"that this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2020-2021, keeping in view the proportionate strength of various parties/groups in the House".

V. <u>LEGISLATIVE BUSINESS.</u>

Sill; to move that the Haryana Appropriation (No.1) Bill be taken into consideration at once; Also to move that the Bill be passed.				
Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER Universities (Amendment) Bill, 2020. A MINISTER It is introduce the Haryana Private Universities (Amendment) Bill, to move that the Bill be passed. A MINISTER It introduce the State Higher Education Council (Ameadment) Bill, 2020. A MINISTER It introduce the State Higher Education Council (Amendment) Bill, 2020. A MINISTER It introduce the State Higher Education Council (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER It introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER It introduce the Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER It introduce the Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER It introduce the Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER It introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once; A MINISTER It introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;	1.	The Haryana Appropriation (No.1) Bill, 2020.	A MINISTER	to introduce the Haryana Appropriation (No.1) Bill;
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5. The Haryana Agricultural Produce Markets (Amendment) Bill, 2020. A MINISTER to introduce the Haryana Agricultural Produce Markets (Amendment) Bill; to move that the Haryana Agricultural Produce Markets (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER to introduce the Prohibition of Child Marriage (Haryana Amendment) Bill, 2020. A MINISTER to introduce the Prohibition of Child Marriage (Haryana (Amendment) Bill; to move that the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. The Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER to introduce the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;				Regulation of Urban Areas (Amendment) Bill be
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to move that the Haryana Agricultural Produce Markets (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER to introduce the Prohibition of Child Marriage (Haryana Amendment) Bill, 2020. A MINISTER to introduce the Prohibition of Child Marriage (Haryana (Amendment) Bill; to move that the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;	5.	Produce Markets	A MINISTER	
6. The Prohibition of Child Marriage (Haryana Amendment) Bill, 2020. A MINISTER to introduce the Prohibition of Child Marriage (Haryana (Amendment) Bill; to move that the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. 7. The Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER to introduce the Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;		, , ,		Markets (Amendment) Bill be taken into
Marriage (Haryana Amendment) Bill, 2020. (Haryana (Amendment) Bill; to move that the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. 7. The Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER (Recruitment and Conditions of Service) Amendment Bill; to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;				Also to move that the Bill be passed.
to move that the Haryana Prohibition of Child Marriage (Haryana (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed. 7. The Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;	6.	Marriage (Haryana	A MINISTER	
7. The Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. A MINISTER to introduce the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;		2. 2. 2. 2. 2. 2. 2. 2. 2. 2. 2. 2. 2. 2		Marriage (Haryana (Amendment) Bill be taken
Employees (Recruitment and Conditions of Service) Amendment Bill, 2020. (Recruitment and Conditions of Service) Amendment Bill; to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;				Also to move that the Bill be passed.
to move that the Haryana Group D Employees (Recruitment and Conditions of Service) Amendment Bill be taken into consideration at once;	7.	Employees (Recruitment and Conditions of Service)	A MINISTER	(Recruitment and Conditions of Service)
Also to move that the Bill be passed.				(Recruitment and Conditions of Service) Amendment Bill be taken into consideration at
				Also to move that the Bill be passed.

8.	The Haryana Pond and Waste	A MINISTER	to introduce the Haryana Pond and Waste Water
	Water Management Authority (Amendment) Bill, 2020		Management Authority (Amendment) Bill;
			to move that the Haryana Pond and Waste Water Management Authority (Amendment) Bill be taken into consideration at once;
			Also to move that the Bill be passed.

CHANDIGARH: THE 2ND MARCH, 2020. RAJENDER KUMAR NANDAL, SECRETARY.

हरियाणा विधान सभा

मंगलवार, 3 मार्च, 2020 को 11.00 बजे प्रातः विधान भवन, चण्डीगढ़ में हरियाणा विधान सभा के हाल में होने वाली हरियाणा विधान सभा की बैठक की कार्यसूची।

I. <u>प्रश्</u>न

पृथक सूची में दर्ज प्रश्न पूछे जाएंगे तथा उत्तर दिए जाएंगे।

II. वर्ष 2020—2021 के लिए बजट

वर्ष 2020–2021 के लिए बजट अनुमानों पर **सामान्य चर्चा का पुनराम्भण** तथा उन पर मुख्यमंत्री द्वारा उत्तर।

III. 2020-2021 के बजट अनुदानों की मांगों पर चर्चा तथा मतदान

मांग सं. 1	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 87,88,21,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>1—विधान सभा</u> के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 1-5
मांग सं. 2	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 161,49,00,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 2—राज्यपाल तथा मंत्रीपरिषद के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 6-15, 16-20
मांग सं. 3	एक मंत्री	प्रस्ताव करेंगें कि राजस्व खर्च के लिए 425,84,56,000/- रूपये तथा पूंजीगत खर्च के लिए 15,10,00,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 3-सामान्य प्रशासन के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 114-117, 118-132, 217-220, 221-246,782- 783,1219-1227, 1265- 1268
मांग सं. 4	एक मंत्री	प्रस्ताव करेंगें कि राजस्व खर्च के लिए 1539,56,13,000/- रूपये तथा पूंजीगत खर्च के लिए 215,00,00,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 4-राजस्व के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 54-61,62-67,118- 132,133-139,221- 246,253-258,656- 742,753-774,1018- 1024,1112-1116,1219- 1227,1235-1245,1248- 1256, 1265-1268, 1276- 1277
मांग सं. 5	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 256,05,98,000/- रूपये तथा पूंजीगत खर्च के लिए 20,00,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>5—आबकारी एवं कराधान</u> के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 68-71,72-79, 83-87,88-91, 1265-1268

मांग सं. 6	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 9994,14,41,000/- रूपये तथा पूंजीगत खर्च के लिए 10,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 6-वित्त के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020- पृष्ठ 92-95,96-113,140- 150,247-252,253- 258,656-742,1248- 1256,1265-1268
मांग सं. 7	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 42,73,30,000/-रूपये तथा पूंजीगत खर्च के लिए 309,00,00,000/-रूपये से अनधिक धनरिश राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 7—आयोजना तथा सांख्यिकी के अधीन व्ययों के बारे में वर्ष 2020—21 के मुगतान के क्रम में आयेंगी।	बजट अनुमान 2020-21 पृष्ठ 253-258,1219-1227, 1235-1245, 1309-1309
मांग सं. 8	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 1196,84,52,000/- रूपये तथा पूंजीगत खर्च के लिए 2477,69,00,000/-रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>8—भवन तथा सड़क</u> ें के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020— पृष्ठ 199-216,518-521,118 1187,1265-1268, 126 1271, 1272-1273,127 1277,1282-1283,128 1285,1286-1286,130 1302,1303-1304
मांग सं. 9	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 17270,83,20,000/-रूपये तथा पूंजीगत खर्च के लिए 1600,00,00,000/-रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 9—शिक्षा के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020- पृष्ठ 259-333, 1269-1271
मांग सं. 10	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 684,04,11,000 /- रूपये तथा पूंजीगत खर्च के लिए 16,00,00,000/-रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 10-तकनीकी शिक्षा के अधीन व्ययों के बारे में वर्ष 2020-21 के मुगतान के क्रम में आयेंगी।	बजट अनुमान 2020- पृष्ठ 334-361,1269-1271
मांग सं. 11	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 301,17,10,000/- रूपये तथा पूंजीगत खर्च के लिए 130,00,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 11—खेलकूद तथा युवा कल्याण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020- पृष्ठ 362-388, 1269-1271
मांग सं. 12	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 133,10,63,000/- रूपये तथा पूंजीगत खर्च के लिए 15,00,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 12-कला एवं संस्कृति के अधीन व्ययों के बारे में वर्ष 202021 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020- पृष्ठ 389-403, 1269-1271

मांग सं. 13	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 5567,49,84,780/- रूपये तथा पूंजीगत खर्च के लिए 966,00,00,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>13—स्वास्थ्य</u> के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 404-489, 490-500, 1265- 1268, 1272-1273
मांग सं. 14	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 122,90,60,000/-रूपये तथा पूंजीगत खर्च के लिए 1450,00,00,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 14-नगर विकास के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेगीं।	बजट अनुमान 2020—21 पृष्ठ 522-557, 1278-1278
मांग सं. 15	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 4978,00,56,000/- रूपये तथा पूंजीगत खर्च के लिए 5,00,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 15—स्थानीय शासन के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेगीं।	बजट अनुमान 2020—21 पृष्ठ 221-246, 522-557, 1265- 1268
मांग सं. 16	एक मंत्री	प्रस्ताव करेंगे कि राजस्य खर्च के लिए 61,86,23,500/- रूपये तथा पूंजीगत खर्च के लिए 5,10,10,000/- से अनधिक राशि राज्यपाल महोदय को उन खर्चा को चुकाने के लिए प्रदान की जाये जो मांग संख्या 16—श्रम के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेगीं।	बजट अनुमान 2020—21 पृष्ठ 611-655, 1148-1165, 1265-1268, 1284-1285
मांग सं. 17	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 415,02,45,000/- रूपये तथा पूंजीगत खर्च के लिए 1,00,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 17-रोजगार के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 611-655, 1265-1268, 1284-1285
मांग सं. 18	एक मंत्री	प्रस्ताव करेंगें कि राजस्व खर्च के लिए 713,86,45,000/- रूपये तथा पूंजीगत खर्च के लिए 124,11,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 18—औद्योगिक प्रशिक्षण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 611-655, 1284-1285
मांग सं. 19	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 515,49,34,000/- रूपये तथा पूंजीगत खर्च के लिए 5,70,20,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 19—अनुसूचित जातियां तथा पिछड़े वर्गों का कल्याण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ट 573-610, 1280-1281
मांग सं. 20	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 7847,03,35,000/-रूपये तथा पूंजीगत खर्च के लिए 33,92,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 20—सामाजिक सुरक्षा तथा कल्याण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	पृष्ठ

मांग सं. 21	एक मंत्री	प्रस्ताव करेंगें कि राजस्व खर्च के लिए 1415,34,16,000/- रूपये तथा पूंजीगत खर्च के लिए 172,02,00,000/-रूपये से अन्धिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 21—महिला तथा बाल विकास के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 656-742, 743-752, 1282-1283
मांग सं. 22	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 164,10,24,000/- रूपये से अनिधक धनराशि राज्यपाल महोदय को उन खर्ची को चुकाने के लिए प्रदान की जाये जो मांग संख्या 22—भूतपूर्व सैनिकों का कल्याण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 656-742
माग सं. 23	एक मंत्री	प्रस्ताव करेंगें कि राजस्व खर्च के लिए 651,31,80,000/- रूपये तथा पूंजीगत खर्च के लिये 16002,55,41,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या —23—खाद्य एवं पूर्ति के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 953-962,1246- 1247,1248-1256,1288- 1288
मांग सं. 24	एक मंत्री	प्रस्ताव करेंगे कि राजस्य खर्च के लिए 2654,67,97,000/- रूपये तथा पूंजीगत खर्च के लिए 2155,87,00,000/- रूपये से अनधिक धनराशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 24—सिंचाई के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगी।	बजट अनुमान 2020—21 पृष्ठ 1062-1100,1101- 1108,1112-1116,1291- 1292,1293-1294,1295- 1296
मांग सं. 25	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 288,63,53,000/- रूपये तथा पूंजीगत खर्च के लिए 14,51,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चा को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>25—उद्योग</u> के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 186-188,1134- 1147,1148-1165, 1248- 1256, 1299-1299,1301- 1301
मांग सं. 26	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 139,62,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 26—खान एवं भू—विज्ञान के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 1166-1174
मांग सं. 27	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 3612,62,59,000/- रूपये तथा पूंजीगत खर्च के लिए 10,00,00,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 27—कृषि के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बंजट अनुमान 2020—21 पृष्ठ 784-846,847-860,963- 968, 995-997,1109-1111, 1286-1286
मांग सं. 28	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 1137,16,11,000/- रूपये तथा पूंजीगत खर्च के लिए 20,00,00,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 28—पशुपालन तथा डेरी विकास के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 861-896,897-901,1287- 1287
मांग सं. 29	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 122,42,00,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 29—मछली पालन के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 902-916, 963-968

मांग सं. 30	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 548,49,57,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>30-वन तथा</u> वन्य प्राणी के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020— पृष्ठ 847-860, 917-952
मांग सं. 31	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 12,64,30,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 31—परिस्थिति विज्ञान तथा पर्यावरण के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—: पृष्ठ 1206-1218
मांग सं. 32	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 5973,60,20,000/- रूपये से तथा पूंजीगत खर्च के लिए 327,00,00,000/- रूपये अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 32-ग्रामीण तथा सामुदायिक विकास के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020— पृष्ठ 998-1010,1011- 1017,1025-1059,1060 1061,1257-1262,1290
मांग सं. 33	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए राजस्व खर्च के लिए 506,89,30,000/- रूपये से तथा पूंजीगत खर्च के लिए 172,49,60,000/- रूपये अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 33—सहकारिता के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020— पृष्ठ 969-994, 1284-1285, 1289-1289, 1300-1300
मांग सं. 34	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 2192,02,23,000/- रूपये तथा पूंजीगत खर्च के लिए 410,71,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 34—परिवहन के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020— पृष्ठ 80-82, 1175-1180,11 1198,1302-1302,130 1306
मांग सं. 35	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्चे के लिए 25,51,10,000/- रूपये तथा पूंजीगत खर्च के लिए 34,10,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 35—पर्यटन के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020- पृष्ठ 1228-1234, 1308-1308
मांग सं. 36	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 5356,75,70,000/- रूपये तथा पूंजीगत खर्च के लिए 255,01,00,000 /- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 36—गृह के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020- पृष्ठ 151-177, 221-246, 1263-1263,1265-126
मांग सं. 37	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 45,87,21,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 37—निर्वाचन के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020- पृष्ठ 41-53
मांग सं. 38	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 2112,76,01,000/- रूपये तथा पूंजीगत खर्च के लिए 1500,51,00,000/- रूपये से अनधिक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 38—लोक स्वास्थ्य तथा जलापूर्ति के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	501 517

मांग सं. 39	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 206,34,00,000/-	बजट अनुमान 2020–21
		रूपये से तथा पूंजीगत खर्च के लिए 90,01,00,000/- रूपये अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या <u>39—सूचना तथा प्रचार</u> के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे!	पृष्ठ
मांग सं. 40	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 6710,29,00,000/- रूपये तथा पूंजीगत खर्च के लिए 785,85,20,000/-रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 40—ऊर्जा तथा विद्युत के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 1117-1122,1123- 1133,1199- 1205,1297- 1297,1298- 1298,1307-1307
मांग सं. 41	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 103,46,20,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 41—इलैक्ट्रोनिक्स तथा सूचना प्रौद्योगिकी के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020-21 पृष्ठ 1148-1165
मांग सं. 42	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 987,07,66,000/- रूपये तथा पूंजीगत खर्च के लिए 150,00,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 42-न्याय प्रशासन के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 21-40,1265- 1268,1276-1277
मांग सं. 43	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 291,66,00,000/- रूपये तथा पूंजीगत खर्च के लिए 120,00,00,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 43-कारागार के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 178-185,1265- 1268,1276-1277
मांग सं. 44	एक मंत्री	प्रस्ताव करेंगे कि राजस्व खर्च के लिए 36,26,97,000/-रूपये तथा पूंजीगत खर्च के लिए 2,00,00,000/- रूपये से अन्धिक राशि राज्यपाल महोदय को उन खर्चों को चुकाने के लिए प्रदान की जाये जो मांग संख्या 44—मुद्रण तथा लेखन सामग्री के अधीन व्ययों के बारे में वर्ष 2020—21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 189-198,259- 333,1264-1264
मांग सं. 45	एक मंत्री	प्रस्ताव करेंगे कि पूंजीगत खर्च के लिए 1212,51,61,000/- रूपये से अनिधक राशि राज्यपाल महोदय को उन खर्चो को चुकाने के लिए प्रदान की जाये जो मांग संख्या 45-राज्य सरकार द्वारा कर्ज तथा पेशगियां के अधीन व्ययों के बारे में वर्ष 2020-21 के भुगतान के क्रम में आयेंगे।	बजट अनुमान 2020—21 पृष्ठ 1313-1323

IV. नियम 121 के अधीन प्रस्ताव

एक मंत्री प्रस्ताव करेंगे कि हरियाणा विधान सभा के प्रक्रिया तथा कार्य संचालन संबंधी नियमों के नियम 231, 233, 235 तथा 266 के उपबंध जहां तक कि वे :--

- i) लोक लेखा समिति ;
- ii) प्राक्कलन समिति ;
- iii) लोक उपक्रमों संबंधी समिति ; तथा
- iv) अनुसूचित जातियों, जनजातियों तथा पिछड़े वर्गों के कल्याण के लिए समिति

के गठन से संबंधित हैं, को वर्ष 2020—2021 के लिए निलंबित किया जाए।

यह भी प्रस्ताव करेंगे कि यह सदन, अध्यक्ष, हरियाणा विधान सभा को प्राधिकृत करता है कि वह सदन में विभिन्न दलों / ग्रुपों की अनुपातिक संख्या को ध्यान में रखते हुए वर्ष 2020–2021 के लिए पूर्वोक्त समितियों के सदस्यों को नामज़द करें।

V. विधान कार्य

विधेयक, 2020.

(संशोधन) विधेयक, 2020.

हिरयाणा विनियोग एक मंत्री हिरयाणा विनियोग (संख्या 1) विधेयक प्रस्तुत करेंगे;
 (संख्या 1) विधेयक,
 प्रस्ताव करेंगे हिरयाणा विनियोग (संख्या 1) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाएं।

2. हरियाणा निजी **एक मंत्री** हरियाणा निजी विश्वविद्यालय (संशोधन) विधेयक प्रस्तुत करेंगे; विधेयक, 2020. प्रस्ताव करेंगे कि हरियाणा निजी विश्वविद्यालय

प्रस्ताव करेंगे कि हरियाणा निजी विश्वविद्यालय (संशोधन) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

. हरियाणा राज्य उच्चतर **एक मंत्री** हरियाणा राज्य उच्चतर शिक्षा परिषद् (संशोधन) शिक्षा परिषद् (संशोधन) विधेयक प्रस्तुत करेंगे;

प्रस्ताव करेंगे कि हरियाणा राज्य उच्चतर शिक्षा परिषद् (संशोधन) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

हरियाणा नगरीय क्षेत्र **एक मंत्री** हरियाणा नगरीय क्षेत्र विकास तथा विनियमन विकास तथा विनियमन (संशोधन) विधेयक प्रस्तुत करेंगे;

> प्रस्ताव करेंगे कि हरियाणा नगरीय क्षेत्र विकास तथा विनियमन (संशोधन) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

हरियाणा कृषि उपज एक मंत्री
 मण्डी (संशोधन) विधेयक,
 2020.

हरियाणा कृषि उपज मण्डी (संशोधन) विधेयक प्रस्तुत करेंगे:

प्रस्ताव करेंगे कि हरियाणा कृषि उपज मण्डी (संशोधन) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

 बाल विवाह प्रतिषेध एक मंत्री (हरियाणा संशोधन)
 विधेयक, 2020. बाल विवाह प्रतिषेध (हरियाणा संशोधन) विधेयक प्रस्तुत करेंगे;

प्रस्ताव करेंगे कि बाल विवाह प्रतिषेध (हरियाणा संशोधन) विधेयक पर तुरन्त विचार किया जाए;

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

 हरियाणा ग्रुप घ कर्मचारी एक मंत्री (भर्ती तथा सेवा की शर्तें) संशोधन विधेयक, 2020.

एक मंत्री

हरियाणा ग्रुप घ कर्मचारी (भर्ती तथा सेवा की शर्ते) संशोधन विधेयक प्रस्तुत करेंगे;

प्रस्ताव करेंगे कि हरियाणा ग्रुप घ कर्मचारी (भर्ती तथा सेवा की शर्ते) संशोधन विधेयक पर तुरन्त विचार किया जाए:

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

हरियाणा तालाब तथा
 अपजल प्रबन्धन
 प्राधिकरण (संशोधन)
 विधेयक, 2020.

हरियाणा तालाब तथा अपजल प्रबन्धन प्राधिकरण (संशोधन) विधेयक प्रस्तुत करेंगे;

प्रस्ताव करेंगे कि हरियाणा तालाब तथा अपजल प्रबन्धन प्राधिकरण (संशोधन) विधेयक पर तुरन्त विचार किया जाए:

यह भी प्रस्ताव करेंगे कि विधेयक पारित किया जाए।

चण्डीगढ़ः 2 मार्च, 2020. राजेन्द्र कुमार नांदल, सचिव।